IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-235(ND)/2017

In the matter of:

M/s. Nityanand Singh & Co.

....PETITIONER

Vs.

M/s. Ferrous Infrastructure (P) Limited

... RESPONDENT

SECTION:

Under Section 9 of (IBC) Code, 2016

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Nityanand Singh, Advocate

For the Respondent/Cor. Debtor

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ORDER

Learned Counsel for the petitioner is present and was heard.

Order is reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.8.2017